

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

STARRED QUESTION NO:250

ANSWERED ON:30.03.2012

ACCESS TO ELECTRICITY

Pradhan Shri Nityananda;Singh Shri Ijyaraj

Will the Minister of POWER be pleased to state:

- (a) the total number of households that have been provided electricity under the Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY) during the last three years and the current year, State- wise;
- (b) the total number of households in the country which do not have access to electricity and are still deprived of the benefits of the Scheme;
- (c) whether the Human Development Report 2011 has adversely commented upon the accessibility of power in the rural households in the country;
- (d) if so, the details thereof; and
- (e) the corrective steps taken by the Government in this regard?

Answer

THE MINISTER OF POWER (SHRI SUSHILKUMAR SHINDE)

(a) to (e) : A Statement is laid on the Table of the House.

STATEMENT

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 250 TO BE ANSWERED IN THE LOK SABHA ON 30.03.2012 REGARDING ACCESS TO ELECTRICITY.

(a) : Under Rajiv Gandhi Grameen Vidyutikaran Yojana (RGGVY), cumulatively, as on 29.02.2012, free electricity service connections to 185.58 lakh Below Poverty Line (BPL) households have been released in the country. The state-wise free electricity service connections provided to BPL households during the last three years and current year, is at Annex-I.

(b) : As per census 2001, the total number of rural households were 13,82,71,559, out of which, 6,01,80,685 rural households had access to electricity. The balance 7,80,90,874 rural households did not have electricity. Under RGGVY, free electricity service connections to 231.83 lakh BPL households have been sanctioned, out of which, 185.58 lakh connections have been released. Further, 36.55 lakh BPL household connections have also been sanctioned recently under Phase-II of RGGVY.

Under this scheme, besides electrification of un- electrified BPL households financed with 100% capital subsidy as per norms of Kutir Jyoti Programme, provision also exists to provide access to APL households, who are required to pay for their electricity connection at prescribed connection charges for obtaining household connections.

(c) & (d) : `Indian Human Development Report 2011` published by the Institute of Applied Manpower Research has reported increase in the access of power to Households and that the percentage of the households with electricity for domestic use increased from 63.9% in 2002 to 75% in 2008-09. The percentage of rural households with electricity for domestic use increased from 53% in 2002 to 66% in 2008-09 and that the percentage of urban households with electricity for domestic use increased from 91.6% in 2002 to 96.1% in 2008-09. A statement regarding distribution of households with electricity for domestic use, 2002 and 2008-09 annexed with `Indian Human Development Report 2011`, is at Annex-II.

(e) : Apart from the projects already sanctioned, remaining households could be covered for electrification depending upon the continuation of the scheme in 12th Plan.